

CIRP 7 Unique Number

CIRP07/U65990MH1994PTC076481/01/11174/01/0300  
93

A. Details of IP:

1. Name of IP

Mr. Subhash Kumar Kundra

2. Registration No.

11174

B. Corporate Debtor/ Assignment:

1. Name of Corporate Debtor

KANDIVLI BALAJI INVESTMENT PRIVATE LIMITED

2. CIN/LLPIN of Corporate Debtor

U65990MH1994PTC076481

3. Insolvency Commencement Date

10/11/2022

4. Capacity

RP

5. Date of Appointment

30/01/2023

6. Process Number

1

7. Name of bench of Adjudicating Authority

Mumbai Bench

C. Status of CIRP:

1. No. of days from Insolvency Commencement Date

398

2. Last CIRP form filed

No CIRP Form Filed

3. Why is Form - CIRP 7 being filed?

S. No	Event	CIRP 7 for same event was filed	Due Date*	Reasons/Status
1	CIRP not completed within 180 days of commencement of insolvency	No	13/12/2023	CoC approved for Liquidation but approval from AA not received

\*Due Date for CIRP 7 for the particular event

D. Remarks to be provided by RP:

1. Remarks to be provided by RP

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I, **Mr. Subhash Kumar Kundra** having IP registration number **11174**, being appointed as an Interim Resolution

Professional / Resolution Professional for the insolvency resolution process of **KANDIVLI BALAJI INVESTMENT PRIVATE LIMITED**, hereby declare that the contents of this form are true and correct to the best of my knowledge and belief, and nothing material has been concealed.

**IP Registration Number - 11174**

**On BehalfOf-** Primus Insolvency Resolution & Valuation Private Ltd (IBBI/IPE-0072/IPA-2/2022-23/50002)

**Date - 13/12/2023**

**Place - NEW DELHI**